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CENTRAL ADMINISTRATIVE TRIBUNAL: PRINCIPAL BENCH.

RA 112/95  
in  
O.A. 174/95

New Delhi this the 28th day of November, 1995.

Hon'ble Shri N.V. Krishnan, Acting Chairman.

Hon'ble Dr. A. Vedavalli, Member (J).

Mahinder Kumar Gupta,  
C-11/82, Sector-3,  
Rohini,  
Delhi-110085.

...Petitioner.

By Advocate Shri S.M. Garg.

Versus

1. Union of India, through  
The Secretary,  
Ministry of Home Affairs,  
North Block,  
New Delhi.
2. The Secretary,  
Ministry of Planning,  
Programme & Implementation,  
(Dept. of Statistics),  
Sardar Patel Bhawan, Sansad Marg,  
New Delhi.
3. The Director General,  
Central Statistical Organisation,  
(Dept. of Statistics),  
Sansad Marg,  
New Delhi.
4. Joint Director,  
Department of Statistics,  
Central Statistical Organisation,  
(Industrial Statistical Wing,  
1, Council House, Street,  
Calcutta. ..Respondents.

ORDER (By circulation)

Hon'ble Shri N.V. Krishnan, Acting Chairman.

The O.A. filed by the applicant was dismissed by the order dated 7.2.1995. The applicant seeks a review of that order. We are satisfied that the application for review can be disposed of by circulation

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and we proceed to do so.

2. We have seen the grounds on which the review is sought. They are argumentative in nature and do not refer to any error apparent on the face of the record. If the applicant is dissatisfied with the order, it is open to him to file an appeal. The remedy of review is not a substitute therefor.

3. For the aforesaid reasons, we do not find any merit in the review application.

It is dismissed.

A Vedavalli  
28/11/95

(Dr. A. Vedavalli)  
Member(J)

N.V. Krishnan  
28/11/95  
(N.V. Krishnan)  
Acting Chairman

'SRD'